

01-172/96

Shri R.N. Choudhary .... Applicant

1/23.1.1996

Shri N.K. Lal, Registrar

Defects  
removed  
SKS  
1/23.1.96

The learned counsel Shri D.S. Prasad is present on behalf of the applicant. For removal of defects, the case is adjourned to 22.2.1996.

( N.K. Lal )  
Registrar

MRS.

2/22.2.96.

Adjourned to 4/3/96.

2/8.3.96

Shri M.L. Paswan, Registrar I/c

Defects have been removed. List before the Bench for admission on 25.3.96.

SKS

( M.L. Paswan )  
Registrar I/c

3/25.03.96

Counsel for the applicant : None.

No one appears for the applicant even after being called for the second time. Let the O.A. be listed for admission on 03.04.1996.

SKJ

N.K.Verma  
( N.K.Verma )  
Member (A)

4./ 3.4.96. Counsel for the applicant: None.

None for the applicant today also. This is a Division Bench matter and may be adjourned sine die. It may be placed before the Division Bench when it is available.

/CBS/

*N.K. Verma*  
(N.K. Verma)  
Member (A)

5/29.10.1996

No one appears. List this case on  
12.11.1996 for admission.

MPS.

*( D. Purkayastha )*  
( D. Purkayastha )  
Member (J)

*( K. D. Saha )*  
( K. D. Saha )  
Member (A)

6

12.11.96

List on 6.12.96 for admission.

CM

*( V.N. Mehrotra )*  
( V.N. Mehrotra )  
Vice-Chairman

7/06.12.96

None appears even today.

The case is dismissed for default.

SKJ

*( D. Purkayastha )*  
( D. Purkayastha )  
Member (J)

*( K. D. Saha )*  
( K. D. Saha )  
Member (A)